

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7585-7586/2023

(Arising out of impugned final judgment and order dated 04-01-2023 in MACA No. 963/2018 04-01-2023 in MACA No. 146/2019 passed by the High Court Of Orissa At Cuttack)

ORIENTAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

JYOTIRMAYA DASH & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 16-05-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s)

Ms. Archana Pathak Dave, AOR

Mr. Kumar Prashant, Adv.

Mr. Parmod Kumar Vishnoi, Adv.

Mr. Avnish Dave, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag along with Civil Appeal No. 4941/2022.

The effect and operation of the impugned order shall remain stayed subject to the condition that the petitioner deposits the entire awarded amount within a period of four weeks from today. The respondents-claimants shall be entitled to withdraw the said amount without furnishing any security.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)